

Annexure-5

**Name of the corporate debtor: Proline Infra-Trading Private Limited; Date of commencement of liquidation: 12.08.2019 (Order dated 23.07.2019);
List of stakeholders as on: 18-03-2021**

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Principal Commissioner of Income Tax - I	Central Govt.		10/09/2019	Rs.29,81,27,130/- (Rs. 16,02,78,610/- + Rs.13,77,65,100+ Penalty Rs. 83,420/-) + Interest u/s 220(2) of the Income Tax Act @ 1% per month	29,81,27,130	Operational	-	NA	11.93	-	-	25245300/-	-	-